

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF NEWTECH BUILDHOME PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor Newtech Buildhome Private Limited
2.	Date of incorporation of corporate debtor 16/08/2005
3.	Authority under which corporate debtor is incorporated / registered ROC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U45201RJ2005PTC021150
5.	Address of the registered office and principal office (if any) of corporate debtor Registered Office: First Floor, Ramdas Agarwal Marg, Near Jawahar Circle, Jaipur, Rajasthan, India, 302015 Principal Office: Plot No: 25, 132, Gachibowli - Miyapur Rd, Jayabheri Enclave, Gachibowli, Hyderabad, Telangana 500032
6.	Insolvency commencement date in respect of corporate debtor 12/10/2023
7.	Estimated date of closure of insolvency resolution process 09/04/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional Name: Shreyansh Jain IBBI Reg. No.: IP No IBBI/ IPA -001 / IP-P01683/2019-20/12727
9.	Address and e-mail of the interim resolution professional, as registered with the Board Registered Address: 505 Silver Coin Apartment, Behind Aakashwani, Paota C Road, Jodhpur, Rajasthan – 342001 Registered Email: <a href="mailto:Shreyansh.jain@mail.ca.in">Shreyansh.jain@mail.ca.in</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional <a href="mailto:cirp.newtechbuildhome@gmail.com">cirp.newtechbuildhome@gmail.com</a>
11.	Last date for submission of claims 26/10/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) NA



14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) NA
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Newtech Buildhome Private Limited on 12/10/2023.

The creditors of Newtech Buildhome Private Limited, are hereby called upon to submit their claims with proof on or before 26/10/2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA: Not Applicable as per information available with IRP.

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Shreyansh Jain IBB/IPA-  
001/IP-P-01683/2019 -2020/12727  
Interim Resolution Professional in the  
matter of Newtech Buildhome Private Limited  
AFA Validity upto 15/06/2024

Date : 15/10/2023  
Place : Jaipur